

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
MUMBAI**

REGIONAL BENCH - COURT NO. I

Excise Appeal No. 56295 of 2013

(Arising out of Order-in-Original No. 28/Commr/Meerut/2012-13 dated 13.12.2012 passed by the Commissioner of Central Excise, Commissionerate, Meerut.)

Tata Motors Ltd.

Plot No. 1, Sector 11,
IIE, Sidcul Panthnagar Dist. US Nagar,
Uttarakhand, Pin Code- 236 145.

.... Appellant

Versus

Commissioner of Central Excise, Mumbai-III

9th Floor, Piramal Chambers,
Jijibhoy Lane Lalbaug, Parel,
Mumbai- 400 012.

.... Respondent

APPEARANCE:

None for the Appellant

Shri Mahesh Patil, Authorized Representative for the Respondent

With

Excise Appeal No. 56362 of 2013

(Arising out of Order-in-Original No. 28/Commr/Meerut/2012-13 dated 13.12.2012 passed by the Commissioner of Central Excise, Commissionerate, Meerut.)

Commissioner of Central Excise, Mumbai-III

9th Floor, Piramal Chambers,
Jijibhoy Lane Lalbaug, Parel,
Mumbai- 400 012.

.... Appellant

Versus

Tata Motors Ltd.

Plot No. 1, Sector 11,
IIE, Sidcul Panthnagar Dist. US Nagar,
Uttarakhand, Pin Code- 236 145.

.... Respondent

APPEARANCE:

Shri Mahesh Patil, Authorized Representative for the Respondent

None for the Appellant

CORAM:

HON'BLE MR. S.K. MOHANTY, MEMBER (JUDICIAL)

HON'BLE MR. M.M. PARTHIBAN, MEMBER (TECHNICAL)

FINAL ORDER NO. A/85129-85130/2025

Date of Hearing: 24.01.2025

Date of Decision: 24.01.2025

Per: S.K. MOHANTY

When the matter was called for hearing today, the Ld. Authorized Representative for the respondent submitted that the appellant has opted under the SABKA VISHWAS (LEGACY DISPUTE RESOLUTION) SCHEME, 2019 and to that effect, has also issued with the SVLDRS-4 Certificate No. L120220SV300555. Since the issue has already been settled under the said scheme, the appeal filed by the appellant is accordingly dismissed as deemed withdrawal.

2. As the dispute is already settled under the said scheme, the appeal filed by the Revenue also stands disposed off.

(Dictated and pronounced in open court)

(S.K. Mohanty)
Member (Judicial)

(M.M. Parthiban)
Member (Technical)

SM